

Email

16/09/23

Vijay Verma

Seeking willingness from Judicial Officers and Advocates

From : Shri Ravinder Dudeja <rg.dhc@nic.in>

Wed, Sep 13, 2023 03:49 PM

Subject : Seeking willingness from Judicial Officers and Advocates

To : Vijay Verma <pdj-central@ddc.nic.in>, Lakpa Tshering Tamang <pdj-newdelhi@ddc.nic.in>, Viresh Panwar <pdj-east@ddc.nic.in>, ANJU BAJAJ CHANDNA <pdj-racc@ddc.nic.in>, Ram Janma Prasad <pdj-north@ddc.nic.in>, Ashok Chandra Dhyani <pdj-southeast@ddc.nic.in>, KULVEER KUMAR <pdj-northwest@ddc.nic.in>, RAM SINGH <pdj-south@ddc.nic.in>, Tilak Raj <pdj-shahdara@ddc.nic.in>, Secretariat to Pr Distt and SJ <pdj-southwest@ddc.nic.in>, NITIN ARORA <pdj-northeast@ddc.nic.in>, VIKAS BHARDWAJ <pdj-west@ddc.nic.in>, pjfcsouthwestdwarka@gmail.com

Cc : milan goel <milan.goel@aj.gov.in>, Mohd Arshad <aoj-suvas@dhc.nic.in>

To

All Ld. Pr. District & Sessions Judges
Delhi District Courts.

Respected Sir/Ma'am,

This is in regard to the meeting dated 12.09.2023 convened by Ld. Secretary General, Supreme Court of India with the Ld. Registrar General and the Secretary of the AI Committee of High Courts to discuss regarding translation of Supreme Court Judgments available in e-SCR into Hindi language.

Ld. Secretary General had communicated that the Hon'ble CJI has desired the translation of approximately 36000 Judgments available on E-SCR portal into Hindi language before 26th November, 2023. Further, he has also made a request to the High Courts for constituting a panel of translators consisting of retired Judicial Officers, Judicial Officers of District courts, Judicial Officers undergoing training at respective Judicial Academies, retd. translators and advocates practicing at District Courts so that Judgments of the Hon'ble Supreme Court which are uploaded on e-SCR portal may be assigned to them for the purpose of vetting.

Ld. Secretary General also made a request to every High Court to treat the work of translation of 36000 Judgments available on E-SCR portal on top priority so as to complete the entire work of translation before 26th Nov 2023.

The matter was put before Hon'ble Chairperson, Committee to monitor all machine translation related activities and Hon'ble Mr. Justice Yashwant Varma, Hon'ble Chairperson, Committee to monitor all machine translation related activities, has directed to request your good self to seek willingness from the Judicial Officers posted at your District as well as the advocates practicing in your



Pr. Distt. & Sess. Br.
Coun. JUDGE
Br.

BA
Pr. Distt. & Sess. Br.
officiating
13.9.23

Districts, *preferable having at least 3 years standing at bar*, through respective Bar Associations for the work of vetting of translated Judgments.

Further, Hon'ble Supreme Court has fixed Rs. 100/- per page payable to advocates who are willing to do the aforesaid exercise.

In view of the above, I may request your good self to seek willingness from the Judicial Officers posted at your district as well as from the advocates practicing at your district, preferable having 3 years standing at bar, for the work of vetting the translated Hon'ble Supreme Court Judgments and send the list of such Officers as well as advocates latest by 04:00 p.m. on 16.09.2023, for further communication to Hon'ble Supreme Court.

Warm Regards

Milan Goel
Delhi Judicial Service
(*currently working in diverted capacity
with Hon'ble High Court of Delhi*).

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